

[Shri Bhogendra Jha]

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office in Dhabahi village of Laukaha Block of Darbhanga district in Bihar. (99)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office in Machia village of Khajoli Block of Darbhanga district in Bihar (100)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to make permanent the Post Office in Barha village of Bisfi Block of Darbhanga district in Bihar. (101)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to introduce Morse Code system in Babularahi Block headquarters of Darbhanga district in Bihar (102)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to connect Darbhanga in Bihar with Patna and Calcutta by direct dialling system (103)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office at Bajraha village in Bisfi Block in Darbhanga district in Bihar. (104)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide telephone link between Divisional Headquarters Madhubani and Madhavpur Block head-quarters in Darbhanga district in Bihar (105)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide telephone link between Benipatti and Bisfi headquarters in Darbhanga district in Bihar. (106)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Public Call Office at Singia Block headquarters in Darbhanga district in Bihar (107)].

MR. DEPUTY-SPEAKER : The cut motions are also before the House. Now we will take up the private Members Bills.

15.30 hrs.

### SALARIES AND ALLOWANCES OF MEMBERS OF PARLIA- MENT (AMENDMENT) BILL\*

(Amendment of section 4 and substitution  
of section 8)

श्री वन्ना लाल बाबूपाल (गंगानगर) :  
उपाध्यक्ष महोदय, संसद सदस्यों के वेतन  
और भत्ते अधिनियम, 1954 का और संशोधन  
करने वाले विधेयक को पुरःस्थापित करने की  
मुझे अनुमति दी जाय ।

MR. DEPUTY-SPEAKER : The ques-  
tion is :

"That leave be granted to introduce a  
Bill further to amend the Salaries and  
Allowances of Members of Parliament  
Act, 1954."

*The motion was adopted.*

श्री पन्ना लाल बाकपाल : उपाध्यक्ष महोदय, मैं इस विधेयक को पुरःस्थापित कर रहा हूँ।

### CONSTITUTION (AMENDMENT) BILL\*

(Omission of Article 370)

SHRI P. M. MEHTA (Bhavnagar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI P. M. MEHTA : I introduce the Bill.

### COMPULSORY MILITARY TRAINING SCHEME BILL\*

SHRI P. M. MEHTA (Bhavnagar) : I beg to move for leave to introduce a Bill to provide for compulsory military training to all able-bodied citizens in the country.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for compulsory military training to all able-bodied citizens in the country."

*The motion was adopted.*

SHRI P. M. MEHTA : I introduce the Bill.

15'32 hrs.

### INDIAN PENAL CODE (AMENDMENT) BILL—Contd.

(Substitution of Section 153A by Shrimati Subhadra Joshi)

MR. DEPUTY-SPEAKER : We take up further consideration of the following motion moved by Shrimati Subhadra Joshi on the 30th March, 1972 :—

"That the Bill further to amend the Indian Penal Code, be taken into consideration."

Two hours and 30 minutes were allotted. We have taken one hour and 26 minutes, and the balance is one hour and four minutes. Shri Darbara Singh to continue his speech.

श्री दरबारा सिंह (होशियारपुर) : उपाध्यक्ष महोदय, मैं अर्ज करना चाहता हूँ कि इस बिल की अहमियत इसलिए भी ज्यादा है कि इसके जरिये हम कम से कम यह बात कर सकते हैं कि जितनी फोर्लिग्स नफ़रत की, जिसको हैट्रिड कहते हैं, पैदा की जाती है, वे इससे कम होंगी। आज कई लोग गलत तौर पर रिलिजन का नाम ले कर, धर्म का वास्ता डाल कर तमाम पालिटीकल ताकत हासिल करने के लिए कोशिश करते हैं। मैं सिर्फ पंजाब की ही बात नहीं करता और सूबो में भी ऐसी बातें हैं कि वे किस तरह से नीचे तक चले जाते हैं, इतनी सतह तक चले जाते हैं कि ब्राह्मण ब्राह्मण में कैसे लड़ाई हो, जाट और राजपूत में कैसे लड़ाई हो सकती है। उसके लिए भी एक सवाल हमारे सामने है कि वह नफ़रत कैसे पैदा करके जात-बिरादरी के नाम पर, रिलिजन के नाम पर एक ऐसी स्ट्रगल करा देते हैं जिससे तमाम देश भर में ऐसे हालात पैदा हो जाएं कि कोई भी एक दूसरे के पास प्यार से बैठ न सके और जो एक आइडिया हम देते हैं कि सारा देश एक है, वंसा देश कभी न बनने पाये। यह एक बहुत बुरी बात है जिसका